

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, BOMBAY.

O.A.No. 21/92.

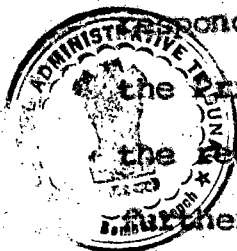
The Directorate of Estate Management & Anr. ... Applicants.
V/S.
The Union of India & Ors. ... Respondents.

Coram: Hon'ble Ms. Usha Savara, Member (A).

TRIBUNAL'S ORDER:

DATED: 1-4-92.

None for the applicant. Mr. Bhatkar for the
respondents. The order of the Hon'ble Chairman dated
21-2-92 has been received, by which the ^{request} ~~report~~ of the
respondents to transfer the record of this O.A. to
the Principal Bench has been accepted. In view of this,
the records may be transmitted to Principal Bench for
further ~~have~~ necessary action. Intimation be sent to
the parties.



Certified True Copy
Date

Section Officer
Central Admn. Tribunal,
Bombay Bench.